

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Nos. 185-186 of 2018

IN THE MATTER OF:

Anil Chandanmal Singhvi ...Appellant

Versus

Union of India & Ors.Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With

Company Appeal (AT) Nos. 187-188 of 2018

IN THE MATTER OF:

Devendra Kumar Agrawal ...Appellant

Versus

Union of India & Ors. ...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

**Mr. Arvind Chakhawat and Mr. Anuj Tiwari,
Advocates for NSEL (R-29).**

**With
Company Appeal (AT) Nos. 189-190 of 2018**

IN THE MATTER OF:

Sunil Hasmukhlal Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

**For Appellant: Mr. S.N Mookherjee, Sr. Advocate with
Mr. Abhijeet Sinha, Advocates.**

**For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with
Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel,
Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for
Union of India with Mr. Nagesh, Deputy Director
and Mrs. Lata Parimalavadana, Jt. Director.**

**Mr. Arvind Chakhawat and Mr. Anuj Tiwari,
Advocates for NSEL (R-29).**

**With
Company Appeal (AT) No. 192 of 2018**

IN THE MATTER OF:

Union of India, MCA

...Appellant

Versus

63 Moons Technologies Ltd. & Ors.

...Respondents

Present:

**For Appellant: Ms. Pinky Anand, Ld. ASG, Senior Counsel with
Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel,
Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for
Union of India with Mr. Nagesh, Deputy Director
and Mrs. Lata Parimalavadana, Jt. Director.**

For Respondents: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With
Company Appeal (AT) Nos. 196-197 of 2018

IN THE MATTER OF:

Jigish Shantilal Sonagara ...Appellant

Versus

Union of India & Ors. ...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With
Company Appeal (AT) Nos. 198-199 of 2018

IN THE MATTER OF:

Berjis Desai ...Appellant

Versus

Union of India & Ors. ...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with

Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With
Company Appeal (AT) Nos. 200-201 of 2018

IN THE MATTER OF:

Nisha Dutt ...Appellant
Versus
Union of India & Ors. ...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With
Company Appeal (AT) Nos. 202-203 of 2018

IN THE MATTER OF:

Prashant Desai ...Appellant
Versus
Union of India & Ors. ...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with

Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192, 196-197, 198-199, 200-201, 202-203, 204-205, 206-207, 208 & 209 of 2018

Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With
Company Appeal (AT) Nos. 204-205 of 2018

IN THE MATTER OF:

Manjay Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. Salman Khurshid, Senior Advocate with Ms. Misha Rohatgi, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for Union of India with Mr. Nagesh, Deputy Director and Mrs. Lata Parimalavadana, Jt. Director.

Mr. Arvind Chakhawat and Mr. Anuj Tiwari, Advocates for NSEL (R-29).

With
Company Appeal (AT) Nos. 206-207 of 2018

IN THE MATTER OF:

Diwang Sunderraj Neralla

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. Salman Khurshid, Senior Advocate with Ms. Misha Rohatgi, Advocates.

For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel, Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for

**Union of India with Mr. Nagesh, Deputy Director
and Mrs. Lata Parimalavadana, Jt. Director.**

**Mr. Arvind Chakhawat and Mr. Anuj Tiwari,
Advocates for NSEL (R-29).**

**With
Company Appeal (AT) No. 208 of 2018**

IN THE MATTER OF:

63 Moons Technologies Ltd.

...Appellant

Versus

Union of India & Ors.

...Respondents

**For Appellant: Mr. S.N Mookherjee, Sr. Advocate with
Mr. Abhijeet Sinha, Advocates.**

**For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with
Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel,
Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for
Union of India with Mr. Nagesh, Deputy Director
and Mrs. Lata Parimalavadana, Jt. Director.**

**Mr. Arvind Chakhawat and Mr. Anuj Tiwari,
Advocates for NSEL (R-29).**

**With
Company Appeal (AT) No. 209 of 2018**

IN THE MATTER OF:

Jignesh Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

For Appellant: Mr. Sudipto Sarkar Senior Advocates.

**For Respondents: Ms. Pinky Anand, Ld. ASG, Senior Counsel with
Mr. Rajesh Ranjan, Mr. Anoop Dewar, Mr. Joel,
Mr. Chaikitan, Ms. Sridhar Mehra, Advocates for
Union of India with Mr. Nagesh, Deputy Director
and Mrs. Lata Parimalavadana, Jt. Director.**

*Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192,
196-197, 198-199, 200-201, 202-203, 204-205, 206-207,
208 & 209 of 2018*

**Mr. Arvind Chakhawat and Mr. Anuj Tiwari,
Advocates for NSEL (R-29).**

ORDER

20.01.2020 Post these Appeals 'for hearing' on **21st January, 2020 at
02:00 `PM.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

Ash/SK

*Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192,
196-197, 198-199, 200-201, 202-203, 204-205, 206-207,
208 & 209 of 2018*